

Listed On: 15-10-2025

Court No.: 21

Item No.: 45

SUPREME COURT OF INDIA

CIVIL ORIGINAL JURISDICTION

WRIT PETITION (CIVIL) NO. 740/2025

With

**Interlocutory Application No(s) 184506/2025, 225655/2025, 226223/2025,
228766/2025**

HITESH DEV SARMA

... Petitioner(s)

VERSUS

UNION OF INDIA and others

... Respondent(s)

OFFICE REPORT IN AFTER NOTICE MATTER

1. This Hon'ble Court, on **22-08-2025** (notice issue date), has been pleased to pass the following order:

"Issue notice."

2. There are four respondent(s) in the Writ Petition and the status as regards service position is as under:

Respondent Nos.	Notice issued on	Notice served on	Status	Remarks
R. Nos. - 1 & 2	26-08-2025	29.08.2025	Delivered	Service Complete
R. Nos. - 3 & 4	26-08-2025	01.09.2025	Delivered	Service Complete

3. The status of parties and pleadings is as under:

Name of the Parties	Vakalatnama file by Advocate on-Record/ Memo of Appearance by Party in-person	Counter Affidavit filed on	Rejoinder Affidavit filed on	Page No(s)	Remarks
R. Nos. - 1, 3 & 4	No Appearance, though served	-	-	-	-
R. No. - 2	Mr. Arvind Kumar Sharma, Adv.	Not filed	-	-	-

4. The status of applications/affidavits/documents filed by the parties, subsequent to the registration of the Writ Petition, is as under:

S.No.	Appln. No.	Name of Advocate on-record	Filed on	Description of Application/Affidavit /Document	Remarks
1.	221054/2025	1133 - ARVIND KUMAR SHARMA	04-09-2025 15:23:46	VAKALATNAMA AND MEMO OF APPEARANCE ON B/O RESPONDENT NO. 2	
2.	225536/2025	2016 - FUZAIL AHMAD AYYUBI	09-09-2025 13:01:18	VAKALATNAMA AND MEMO OF APPEARANCE	
3.	225655/2025	2016 - FUZAIL AHMAD AYYUBI	09-09-2025 14:10:57	INTERVENTION/IM PLEADMENT	READY FOR LISTING BEFORE THE HON'BLE COURT (IN-CHAMBER)
4.	226223/2025	2016 - FUZAIL AHMAD AYYUBI	09-09-2025 16:50:51	INTERVENTION APPLICATION	READY FOR LISTING BEFORE THE HON'BLE COURT (IN-CHAMBER)
5.	228751/2025	2467 - TALHA ABDUL RAHMAN	11-09-2025 14:16:15	VAKALATNAMA AND MEMO OF APPEARANCE	
6.	228766/2025	2467 - TALHA ABDUL RAHMAN	11-09-2025 14:18:36	INTERVENTION/IM PLEADMENT	READY FOR LISTING BEFORE THE HON'BLE COURT (IN-CHAMBER)

5. Service of notice is complete.

6. The Writ Petition along with the application(s) is listed before the Hon'ble Court with this office report.

DATE: 14-10-2025

BRANCH OFFICER

Copy to :-

- 1 Mr. Rameshwar Prasad Goyal 4, Lawyers Chamber, Supreme Court , Delh I- 110001
Delhi
- 2 Mr. Arvind Kumar Sharma 207-b Phase Ii Pocket A Mayur Vihar Delhi-91 Delhi